

के दौरान विभिन्न राज्यों की प्रतिव्यक्ति आय

राज्य	प्रचालित कीमतों आधार पर	स्थिर कीमतों के आधार पर (आधार वर्ष कोष्ठकों में)
आंध्र प्रदेश	अनु०	अनु०
असम	556	282 (1948-49)
बिहार	395	226 (1948-49)
गुजरात	अनु०	325 (1960-61)
जम्मू और कश्मीर	अनु०	399 (1955-56)
हरियाणा	अनु०	अनु०
केरल	अनु०	अनु०
मध्य प्रदेश	473	250 (1952-53)
महाराष्ट्र	690	419 (1960-61)
मैसूर	500	293 (1956-57)
उड़ीसा	अनु०	अनु०
पंजाब	अनु०	अनु०
राजस्थान	419	247 (1954-55)
तमिलनाडु	543	375 (1960-61)
उत्तर प्रदेश	अनु०	248 (1960-61)
प. बंगाल	547	334 (1951-52)
अन्य	अनु०	अनु०

टिप्पणी :— (1) अनु० अनुपलब्ध

- (11) प्रत्ययों, रीतिविधान एवं स्रोत सामग्री में विभिन्नताएं होने के कारण प्रतिव्यक्ति आय के ये आंकड़े तुलनीय नहीं हैं। स्थिर कीमतों पर आधारित प्रतिव्यक्ति आय के आंकड़ों के मामले में आधार वर्ष भी भिन्न हैं।

Scheme to Provide allowance unemployed Engineers

• 4818. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a scheme to provide some allowance to the qualified unemployed engineers has been chalked out ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

C. S. I. R. Enquiry Committee Report

4819. SHRI SRADHAKAR SUPAKAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Committee of Enquiry into the functioning of the Council of Scientific and Industrial Research has submitted its report ; and

(b) if so, the main recommendations of the reported ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) The Committee has submitted Part I of the Report dealing with personnel policies of the C. S. I. R. (the first term of references). Report on the other terms of reference including functioning of C. S. I. R. has not yet been submitted.

(b) Part I of the Report containing the recommendations of the Committee relating to that part of the Report was laid on the Lok Sabha on 10th March, 1970.